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**NATIONAL COMPANY LAW TRIBUNAL**

**AMARAVATI BENCH**


**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2021 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 95/9/AMR/2020
NAME OF THE COMPANY	Vijay Nirman Company Pvt Ltd
NAME OF THE PETITIONER(S)	Infraprime Logistics Tech Pvt Ltd
NAME OF THE RESPONDENT(S)	Vijay Nirman Company Pvt Ltd
UNDER SECTION	9 OF IBC


**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Raghunath Reddy (A. Raghunath)	Advocate	8125769523	

**Counsel for Respondent(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sri. S. Rambabu	Advocate	9908042424	
V. Pavan Kumar	"	9390082939	

**ORDER**

The Counsel for the Petitioner present and the counsel for the Respondent submits that the Respondent had already paid an amount of Rs.10 Lakhs and has initiated a dialogue with the Petitioner for amicable settlement and seeks time for further payment. List the matter on 30.03.2021.

  
**MEMBER JUDICIAL**